

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
RAJYA SABHA**

**UNSTARRED QUESTION NO. 2589.
TO BE ANSWERED ON FRIDAY, THE 25TH MARCH, 2022.**

ALLOCATION AND DISTRIBUTION OF FUNDS TO STARTUPS

**2589. SHRI ABDUL WAHAB:
SHRI JOSE K. MANI:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) whether Government has any data regarding number of Startups established across the country over last five years;
- (b) if so, year-wise and State-wise details thereof including registered Startups;
- (c) whether Government has any data regarding allocation and distribution of funds under Startup India scheme to provide funding support to Startups in the country;
- (d) if so, year-wise and State-wise details thereof;
- (e) list of companies registered with Government and became successful;
- (f) whether Government has any plans to support those Startups who got shut down/are on verge of shutting down in last five years and during COVID-19 pandemic; and
- (g) if so, details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI SOM PARKASH)**

(a) & (b): The Government recognises eligible entities as ‘Startups’ under Startup India initiative, launched in 2016, as per G.S.R. notification 127 (E). 66,359 startups have been recognised over the last five years including the current year up to 21st March 2022.

The year-wise and state-wise details of recognized startups across the country for the last five years as on 21st March 2022 are at **Annexure I**.

(c) & (d): The Government does not directly fund startups under Startup India initiative. To provide capital at various stages of business cycle of a startup, the Government, under Startup India initiative, is implementing Fund of Funds for Startups (FFS) Scheme and Startup India Seed Fund Scheme (SISFS).

The Fund of Funds for Startups Scheme was approved and established in 2016 with a corpus of Rs 10,000 crore, with contribution spread over the 14th and 15th Finance Commission cycle based on progress of implementation, to provide much-needed boost to the Indian startup ecosystem and enable access to domestic capital. The FFS does not directly invest into startups. It invests into SEBI- registered Alternative Investment Funds (AIFs), who in turn make investments into startups. Small Industries Development Bank of India (SIDBI) is the operating agency for FFS. As on 28th February 2022, Department has allocated Rs. 2791.29 crores to SIDBI and SIDBI has in turn committed Rs. 6,795 crore to 82 Alternative Investment Funds (AIFs), while Rs. 8,785 crore have been invested by supported AIFs in 574 startups.

Year and state-wise allocation and drawdown of funds under FFS as on 21st March 2022 are at **Annexure II**.

The Startup India Seed Fund Scheme (SISFS) aims to provide financial assistance to startups for proof of concept, prototype development, product trials, market entry and commercialization. This would enable these startups to graduate to a level where they will be able to raise investments from angel investors or venture capitalists or seek loans from commercial banks or financial institutions. The funds under the Scheme are released to startups through approved incubators. Rs. 945 crore has been allocated under the Scheme for period of 4 years starting from 2021-22.

Year and state-wise allocation and approval of funds under SISFS as on 21st March 2022 are at **Annexure III**.

(e) to (g): The information with respect to the success or failure of startups is not centrally maintained.

ANNEXURE I

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 2589 FOR ANSWER ON 25.03.2022.

State-wise & Year-wise list of recognized Startups across the country for the last five years (data as on 21st March 2022):

S. No.	State/ UTs	2016-2017	2017-2018	2018-2019	2019-2020	2020-2021	2021-2022	Total
1	Maharashtra	136	1,534	1,526	2,420	2,918	3,799	12,333
2	Karnataka	96	1,189	1,187	1,790	1,797	2,184	8,243
3	Delhi	116	1,035	1,112	1,554	1,913	2,184	7,914
4	Uttar Pradesh	41	616	735	1,039	1,587	1,946	5,964
5	Gujarat	40	426	398	701	1,149	1,664	4,378
6	Haryana	38	379	480	772	896	1,068	3,633
7	Tamil Nadu	69	393	413	672	835	1,184	3,566
8	Telangana	29	457	461	707	848	1,028	3,530
9	Kerala	41	225	427	618	788	938	3,037
10	Rajasthan	19	209	227	390	545	674	2,064
11	West Bengal	13	253	240	338	462	736	2,042
12	Madhya Pradesh	12	192	257	380	456	574	1,871
13	Odisha	5	155	155	215	308	391	1,229
14	Bihar	4	87	127	176	321	404	1,119
15	Andhra Pradesh	6	146	145	200	238	299	1,034
16	Chhattisgarh	15	79	120	164	154	184	716
17	Punjab	8	56	54	109	180	237	644
18	Jharkhand	3	63	76	105	174	204	625
19	Assam	13	52	66	70	145	191	537
20	Uttarakhand	6	61	71	99	130	166	533
21	Jammu and Kashmir	2	29	44	36	92	134	337
22	Goa	3	25	44	48	71	92	283
23	Chandigarh	10	26	33	40	62	65	236
24	Himachal Pradesh	0	12	20	35	42	67	176
25	Manipur	0	5	8	8	21	30	72
26	Puducherry	0	6	14	10	13	21	64
27	Tripura	0	2	2	7	22	19	52
28	Andaman and Nicobar Islands	0	2	3	7	5	16	33
29	Dadra and Nagar Haveli and Daman and Diu	0	4	2	4	4	14	28
30	Nagaland	1	5	1	3	7	4	21
31	Meghalaya	0	0	4	3	3	9	19
32	Arunachal Pradesh	0	2	1	1	0	5	9
33	Sikkim	0	1	1	1	1	4	8
34	Mizoram	0	1	1	2	0	3	7
35	Lakshadweep	0	0	0	1	0	0	1
36	Ladakh	0	0	0	0	1	0	1
	Total	726	7,727	8,455	12,725	16,188	20,538	66,359

ANNEXURE II

ANNEXURE REFERRED TO IN REPLY TO PARTS (c) & (d) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 2589 FOR ANSWER ON 25.03.2022.

Year-wise allocation and drawdown of funds under FFS as on 21st March 2022 is as under:

Year	Allocation of Funds under FFS (in Rs. crore)	Drawdown made to AIFs under FFS (in Rs. crore)
FY 2015-16	500	-
FY 2016-17	100	34
FY 2017-18	-	106
FY 2018-19	-	292
FY 2019-20	431.30	594
FY 2020-21	429.99	459
FY 2021-22	1330	948.30
Total	2791.29	2433.30

State-wise drawdown of funds under FFS as on 21st March 2022 is as under:

State/ UT	Cumulative Drawdown made to AIFs under FFS (in Rs. crore)
Assam	12.84
Delhi	397.14
Gujrat	38.46
Haryana	25.69
Karnataka	634.06
Maharashtra	1108.87
Tamil Nadu	149.64
Telangana	66.61
Total	2433.30

ANNEXURE III

ANNEXURE REFERRED TO IN REPLY TO PARTS (c) & (d) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 2589 FOR ANSWER ON 25.03.2022.

Year-wise allocation and funds approved under SISFS as on 21st March 2022 is as under:

Year	Allocation of Funds under SISFS (in Rs. crore)	Funds Approved under SISFS (in Rs. crore)
FY 2021-22	126	295.75
FY 2022-23	346.50	-
FY 2023-24	283.50	-
FY 2024-25	189	-
Total	945	295.75

State-wise approval of funds under SISFS as on 21st March 2022 is as under:

State/ UT	Funds Approved under SISFS (in Rs. crore)
Andhra Pradesh	2
Bihar	3
Delhi	12
Goa	8.8
Gujarat	20
Himachal Pradesh	5
Karnataka	39.5
Kerala	18
Madhya Pradesh	7
Maharashtra	25
Odisha	12
Puducherry	3
Punjab	5
Rajasthan	28.5
Sikkim	3
Tamil Nadu	29
Telangana	34.95
Uttar Pradesh	25
Uttarakhand	10
West Bengal	5
Total	295.75
